

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA**

UNSTARRED QUESTION NO. 70

**TO BE ANSWERED ON THE 15th DECEMBER, 2017, AGRAHAYANA 24, 1939 (SAKA)
Study Loans**

70. SHRI RAJAN VICHARE :

Will the Minister of FINANCE be pleased to state:

(a) whether the Government treats the General Study Loans and the Scholar Study Loans being provided by the Public Sector Banks (PSBs) in the country on the same footing and if so, the details thereof and if not, the reasons therefor;

(b) the details regarding the number and total value of study loans provided by the PSBs during the year 2017 for both of these categories, bank and category-wise;

(c) whether the State Bank of India (SBI) is insisting on the parents being as a co-applicant along with the students in the case of scholar loans, whereas some other PSBs are not resorting to this strange practice;

(d) if so, the details thereof and the reasons for putting such a condition by the SBI; and

(e) the steps taken/being taken by Government to stop this practice on the part of the SBI in particular and other banks as well as in the case of all the scholar loans provided by them during the year 2017 especially and even before that?

ANSWER

**(MINISTER OF STATE IN THE MINISTRY OF FINANCE)
(SHRI SHIV PRATAP SHUKLA)**

(a) Banks follow the Indian Banks Association (IBA) Model Educational Loan Scheme which aims to provide financial support to meritorious students for pursuing higher education in India and abroad. As per IBA scheme, General Study Loans and Scholar Study Loans are the same. The scheme provides broad guidelines to the banks for operationalizing the educational loan scheme and the implementing bank have the discretion to make changes as deemed fit.

(b) As per information received from RBI, data on credit disbursed towards Education Loan by Public Sector Banks, during the year 2017 is at Annexure.

(c) to (e): As per information provided by SBI, for sanction of scholar loans in SBI, the requirement of co-borrower (Parents/Near relatives) is in vogue. Requirement of Parents to be joint borrowers in study loans is as per provision of IBA Scheme.

**Annexure to reply of Lok Sabha Unstarred Question No. 70 on Study Loans
for answer on 15th December, 2017
Data on credit disbursed towards Education Loan by Public Sector Banks,
during the year 2017**

(No. of A/c in lakh, Amt. Disbursed in Rs.crore)

Sr No.	Banks	No. of A/c	Amount Disbursed
1	STATE BANK OF BIKANER AND JAIPUR	0.04	69.50
2	STATE BANK OF HYDERABAD	0.04	125.39
3	STATE BANK OF INDIA	0.62	1376.77
4	STATE BANK OF MYSORE	0.07	131.62
5	STATE BANK OF PATIALA	0.01	53.05
6	STATE BANK OF TRAVANCORE	0.05	41.94
SBI AND ITS ASSOCIATES		0.84	1798.27
1	ALLAHABAD BANK	0.18	225.60
2	ANDHRA BANK	0.23	585.53
3	BANK OF BARODA	0.24	192.48
4	BANK OF INDIA	0.38	449.50
5	BANK OF MAHARASHTRA	0.11	214.37
6	BHARATIYA MAHILA BANK LTD.	0.00	1.84
7	CANARA BANK	1.10	1903.06
8	CENTRAL BANK OF INDIA	0.39	513.62
9	CORPORATION BANK	0.29	874.59
10	DENA BANK	0.02	82.58
11	IDBI BANK LIMITED	0.11	281.25
12	INDIAN BANK	0.28	407.53
13	INDIAN OVERSEAS BANK	0.11	373.28
14	ORIENTAL BANK OF COMMERCE	0.11	245.99
15	PUNJAB AND SIND BANK	0.01	99.30
16	PUNJAB NATIONAL BANK	0.43	915.65
17	SYNDICATE BANK	0.38	568.32
18	UCO BANK	0.15	318.22
19	UNION BANK OF INDIA	0.31	548.99
20	UNITED BANK OF INDIA	0.08	104.63
21	VIJAYA BANK	0.26	471.31
NATIONALISED BANKS		5.15	9377.64
Total		6.00	11175.91

Source: RBI

